

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 806/MP/2025

Subject : Petition Under Sections 79, 142, 146 and 149 of the Electricity Act, 2003 read with Regulations 65 and 70(2) and of the CERC (Conduction of Business) Regulations, 2023 against the Respondent No. 1- Bihar State Power Holding Company Limited and the Respondent No. 2- PTC India Limited for wilful disobedience and failure to execute this Hon'ble Commission's final order dated 12.4.2024 passed in Petition No. 109/MP/2022.

Petitioner : Jindal India Power Limited

Respondent(s) : Bihar State Power (Holding) Company Limited and Anr

Date of hearing : **13.1.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Hemant Singh, Advocate, JITPL
Shri Lakshyajit Singh Bagdwal, Advocate, JITPL
Shri Harshit Singh, Advocate, JITPL
Shri Indrayudh Chowdhury, Advocate, JITPL
Shri Mridul Chakravarty, Advocate, JITPL
Shri Biju Mattam, Advocate, JITPL
Shri Sourav Roy, Advocate, JITPL
Shri Mehul Sharma, Advocate, JITPL
Ms. Supriya Rastogi Agarwal, Advocate, JITPL
Ms. Ankita Bafna, Advocate, JITPL
Ms. Lavanya Panwar, Advocate, JITPL
Ms. Alchi Thapliyal, Advocate, JITPL
Shri Sanjeev Singh Thakur, Advocate, JITPL
Shri Devansh Pundir, Advocate, JITPL
Shri Ravi Nair, Advocate, BSPHCL
Shri Mudassir, Advocate, BSPHCL
Shri Ravi kishore, Advocate, PTC

Record of Proceedings

The matter was called out through a virtual hearing.



2. At the outset, the learned proxy counsel for the Respondent, BSPHCL, sought an adjournment on account of the non-availability of the arguing Senior Counsel. The learned counsel for the Petitioner did not object to the request.
3. Accordingly, the Commission, adjourned the hearing and directed the Respondent, BSPHCL, to file its reply on or before **17.2.2026**, after serving a copy to the Petitioner, who may file its rejoinder, if any, by **5.3.2026**.
4. The Petition shall be listed for hearing on **17.3.2026**.

By order of the Commission

**Sd/-
(Deepak Pandey)
Assistant Chief (Law)**

